

**आयकर अपीलीय अधिकरण “बी” न्यायपीठ पुणे में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL “B”**  
**BENCH, PUNE**

**BEFORE SHRI S.S.GODARA, JUDICIAL MEMBER**  
**AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

**आयकरअपीलसं. / ITA Nos.1063 & 1064/PUN/2018**  
**निर्धारणवर्ष / Assessment Years : 2009-10 & 2010-11**

M/s.Maharashtra Erectors Pvt. Ltd., S.No.92, Tathawade, Pune – 411033. PAN: AABCM 1792 R	Vs	The Dy.CIT, Circle-9, Pune.
Appellant/ Assessee		Respondent /Revenue

Assessee by	None.
Revenue by	Shri M.G.Jasanani - DR
Date of hearing	07/07/2022
Date of pronouncement	11/07/2022

**आदेश/ ORDER**

**PER DR. DIPAK P. RIPOTE, AM:**

These two appeals filed by the Assessee are directed against the separate orders of Id.Commissioner of Income Tax(Appeals)-6, Pune for the A.Y. 2009-10 & 2010-11, passed under section 143(3) r.w.s 147 of the Income Tax Act, 1961 [hereinafter also called as “the Act”] dated 16.02.2018 & 12.02.2018 respectively.

2. These two appeals came up for hearing on 7<sup>th</sup> June, 2022. The assessee submitted separate letters both dated 13.06.2022 and submitted that the assessee company has decided not to pursue both appeals under consideration and further sought permission for withdrawal of both the appeals.

3. The Id.Departmental Representative [Id.DR] appearing for the Revenue has no objection if both the appeals of assessee are dismissed as withdrawn.

4. We allow the assessee to withdraw both the appeals.

5. In the result, both appeals of the assessee are dismissed as withdrawn.

Order pronounced in the open Court on 11<sup>th</sup> July, 2022.

**Sd/-**  
**(S.S.GODARA)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(DR. DIPAK P. RIPOTE)**  
**ACCOUNTANT MEMBER**

पुणे / Pune; दिनांक / Dated : 11<sup>th</sup> July, 2022/ SGR\*

**आदेशकीप्रतिलिपिअग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), concerned.
4. The Pr. CIT, concerned.
5. विभागीयप्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,  
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्डफ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary  
आयकरअपीलीयअधिकरण, पुणे/ITAT, Pune.